

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CP-572/2016

In the matter of :

Kashi Vishwanath Steels (P) Ltd.

Vs.

Galwalia Ispat Udyog (P) Limited

.. PETITIONER

.. RESPONDENT

SECTION :

Under Section 391-394

Order delivered on 01.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner /applicant : Mr. Rajeev K. Goel, Advocate

For the Respondent/Corporate Debtor : :

ORDER

Due to sick leave of one of the Member, the matter could not be taken up today. Hence, the same is adjourned to 06.12.2017.

Sd/-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
01.12.2017